

Expansion of foreign and large monopoly houses

241. SHRI SANAT KUMAR RAHA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have lifted the ban on expansion of foreign and large monopoly houses; and

(b) if so, the reasons therefor and the names of the companies benefited thereby?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b): Government continues to follow the Industrial Licensing Policy Statement of 2nd February, 1973, according to which foreign majority companies and large industrial houses are eligible to participate in certain specified core industries which are of importance to national economy, or have direct linkages with such industries or have a long term export potential. Even in these fields, Government's policy will continue to be to encourage competent small and medium entrepreneurs and they will be preferred *vis-a-vis* the large industrial houses and foreign companies in setting up of new capacity.

Government have recently decided that, with a view to achieving the twin objectives of containing inflation and fuller utilisation of installed capacities, entrepreneurs other than those coming within the purview of MRTP Act and/or FERA may be allowed to utilise their installed capacities without limit in 29 selected industries even though this may be in excess of their licensed capacity. Industrial undertakings coming within the purview of MRTP Act and/or Foreign Exchange Regulation Act, as the case may be, which desire to avail of this facility, are required to submit an application to Government for consideration. In cases where this permission is accorded, industrial undertakings covered by MRTP Act and FERA will have to export the

excess production or dispose it of on such conditions as may be prescribed by Government in each case.

Reservation for members of scheduled castes and scheduled tribes in admission for training in ordnance and equipment factories

242. SHRI N. H. KUMBHARE: Will the Minister of DEFENCE be pleased to state:

(a) whether any reservation is provided for the members of the scheduled castes and scheduled tribes in admission for training of non-technical supervisory staff in ordnance and equipment factories; and

(b) the number of total admissions made for this training during the last term and how many among them are from scheduled castes and scheduled tribes?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI V. N. GADGIL): (a) Yes, Sir.

(b) There are thirty vacancies of Supervisors 'A' Non-Technical (on probation) in the course commencing February | March 1976. Only one Scheduled Caste candidate has been found suitable for training.

Promotions for members of scheduled castes and scheduled tribes in ordnance factories

243. SHRI N. H. KUMBHARE: Will the Minister of DEFENCE be pleased to state:

(a) the number of promotions made in each category and grade in ordnance factories and how many among them are from scheduled Castes and Scheduled Tribes as per Government directives for reservation and promotion, ever since the directive was made effective;

(b) the number of posts earmarked and reserved for members of the Scheduled Castes and Scheduled tribes during this period; and

(c) whether the reserved quota was fully utilised

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI V. N. GADGIL): (a) to (c) The information is being collected and will be placed on the Table of the House.

Persons belonging to scheduled castes and scheduled tribes among employees of Film and Television Institute of India, Poona

244. SHRI N. H. KUMBHARE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the total strength of the employees in each class and category in the Film and Television Institute of India, Poona; and

(b) how many among them are from scheduled castes and scheduled tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) The Film [and Television] Institute of India, Poona employs 252 persons as indicated in the following table:

Group	Number of employees			Total
	Scheduled Castes	Scheduled Tribes	Others	
A	Nil	Nil	53	53
B	Nil	Nil	27	27
C	10	Nil	86	96
D	28	Nil	48	76
TOTAL	38	Nil	214	252

Reservation for members of Scheduled Castes and Scheduled Tribes for admission in Film and Television Institute of India, Poona

245. SHRI N. H. KUMBHARE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any reservation is provided for the members of the scheduled castes and the scheduled tribes for admission in Film and Television Institute of India, Poona; and

(b) the number of students who were admitted in the last two academic sessions and how many among them were from scheduled castes and scheduled tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir Reservation upto twenty per cent of the admission capacity exists for the members of scheduled castes and scheduled tribes.

(b) 56 students were admitted during 1974-75 and 20 students during 1975-76. Three candidates belonging to scheduled castes were admitted during 1974-75. In 1975-76, no applicant belonging to scheduled castes and scheduled tribes was found suitable for admission.